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M.A. No. 62/1058/2021
in
T.A. No. 62/1538/2021

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**M.A. No. 62/1058/2021
In
T.A. No. 62/1538/2021**

This the 04th day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

M.Y. Bhat

(Advocate:- Mr. M A Wani)

.....Applicant

Versus

1. State of J&K and Ors

.Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**ORDER
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

M.A. No. 62/1058/2021 has been moved seeking withdrawal of T.A. No. 62/1538/2021.

2. The M.A. is allowed. Accordingly, T.A. No. 62/1538/2021 is dismissed as withdrawn with liberty to the applicant to file afresh, if fresh cause of action arises.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**

